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By E-Mail/ Spost

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-38/2023/ 4443 IA

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

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To, Shri Sanjay Hazarika,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 18th May, 2023

Sub:- **Permission to file motor accident claim**

Ref:- Your Letter No. JHD/V/2023/14/2029 dated 03.05.2023

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that Smti Tulika Deka, Munsiff No.2-cum-JMFC, Hailakandi, has been granted permission to file a motor accident claim before the Motor Accident Claims Tribunal, Hailakandi.

Smti Deka may be informed accordingly.

Thanking you,


Yours faithfully,


REGISTRAR (VIGILANCE)

Memo No. HC.VII-38/2023/ 4444 IA, dated 18.05.2023 ^{dk}

Copy to:-

Smti Tulika Deka, Munsiff No.2-cum-JMFC, Hailakandi, with reference to her letter dated 03.05.2023.


REGISTRAR (VIGILANCE)